

PROF. V. K. R. V. RAO: I am sure the hon. Member did not really intend to suggest to the House that the Banaras Hindu University is meant for the Hindus and the Aligarh Muslim University is meant for the Muslims...

SHRI B. D. KHOBARAGADE:  
Predominantly.

PROF. V. K. R. V. RAO: ... The question whether the Government would like to establish a special University for the neo-Buddhists ...

SHRI B. D. KHOBARAGADE:  
Buddhists only.

PROF. V. K. R. V. RAO: ... for people of the Buddhist faith, I am afraid—I am speaking without having the matter formally considered by the Government—I am pretty clear in my mind that the Government of India will not favour the establishment of Universities for denominational or theological or religious groups .... {Interruption by Shri B. D. Khobara-gade} ... I feel the hon. Member wants an answer to all his supplementaries. Regarding the last part of his question whether something cannot be done for the backward classes and so on, we are prepared to do what we can. I am not saying that I am satisfied with what is being done. We are trying to do what we can for the educational advancement of the backward classes. I do not think the objective will be achieved by the establishment of a special University.

MR. CHAIRMAN: Ten minutes are over.

**TAMIL NADU CHIEF MINISTER'S STATEMENT  
ABOUT LANGUAGE PROBLEM**

67. SHRI A. D. MANI:

SHRI S. A. KHAJA MOHI-DEEN

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Tamil Nadu, Shri Karunanidhi, stated

{The question was actually asked on the floor of the House by Shri A. D. Mani.

in the State Legislative Assembly on March 20, 1969 that the Centre should deal with the language problem with caution and tact in order to prevent recurrence of anti-Hindi agitation which might lead to damage of public property:

(b) whether the Chief Minister has made any representation to the Central Government about the manner in which the latter should go slow with its Hindi policy; and

(c) if so, the reaction of Government in regard to the Chief Minister's proposal?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN  
SHUKLA): (a) Yes, Sir.

(b) The information is still awaited from the State Government.

(c) Does not arise.

SHRI A. D. MANI: Sir, the Chief Minister of Madras must have had many contacts with the representatives of the Government of India on the language question. It has been suggested in Madras that the Chief Minister has stated that the Official Languages Act should be kept in abeyance and that bilingualism should continue indefinitely. May I know, Sir, if the Chief Minister has made the suggestion to the Government that bilingualism should continue indefinitely at the Centre and that the Official Languages Act should be virtually kept in abeyance?

SHRI VIDYA CHARAN SHUKLA : Sir, both these suggestions are self-contradictory. Actually if the Official Languages Act is enforced, then prolonged bilingualism continues in the country. If the Official Languages Act is suspended, then there is no bilingualism in the country. The legislature of Madras adopted a resolution saying that all the 15 national languages of the country should be regarded as Union Official Languages, and that

is the stand that the Madras Chief Minister is reported to have taken, not that there should be prolonged bilingualism in the country and that the Official Languages Act should be suspended. The Act that has been passed by the hon. Parliament cannot be kept suspended in that manner.

SHRI A. D. MANI: Has he suggested that regional languages should be used in Parliament with simultaneous translation? Has he pressed for this suggestion?

SHRI VIDYA CHARAN SHU-KLA: As far as I remember that is not the suggestion that we have received from the Madras Chief Minister.

SHRI S. A. KHAJA MOHIDEEN: May I know from the hon. Minister whether he is aware that the people of Tamil Nadu and the South are totally opposing Hindi being imposed as the Official Language and, if so, what is the reaction of the Government?

SHRI VIDYA CHARAN SHU-KLA: Sir, firstly there is no question of imposing any language on any people, and Hindi is not being imposed on anybody. The very basis of the Official Languages (Amendment) Act was that nobody who does not want to work in Hindi should be forced to work in Hindi. That is the very basis of the Act. So there is no question of imposing.

It is also wrong to say that the people of Tamil Nadu as a whole are opposing the use of Hindi as the Official Language of the country.

SHRI B. K. P. SINHA: May I know if it is physically or mechanically possible to go slow when the speed of locomotion is near zero, because in this case the Government are not doing anything for Hindi? How is it possible to go slow on that when you are proceeding at near-zero speed?

SHRI VIDYA CHARAN SHU-KLA: We are not proceeding at near-zero speed. Wherever the use of Hindi

as the Official Language of the Union is acceptable, particularly in the Hindi-speaking States of the Union, the speed is quite good, and people who are dealing with it are quite satisfied. There are initial hurdles and difficulties, but we have to face them because this is a new experiment that is being made. But as far as the question of non-Hindi-speaking States is concerned, we have to be very careful because we not only do not want to impose Hindi but we do not want even to give an impression that Hindi is being imposed.

SHRI T. V. ANANDAN: May I know whether it is not a fact that there is a change in the attitude of some of the Ministers at the Centre, not all, in that they, who had hitherto been noting on the files in English, have started very recently noting in Hindi on the files, thereby creating difficulties for the non-Hindi-knowing persons who have now to depend on their subordinates for assistance in deciphering the notings and then dispose of the files? If that is so, does it not amount to indirect imposition and, therefore, was not the Chief Minister of Madras right in alerting the Centre that they should move in a tactful and cautious way?

SHRI VIDYA CHARAN SHU-KLA: The Official Languages Act which has been passed by Parliament does permit everybody who works for the Central Government to do his official work either in Hindi or in English. It is a fact that not only certain Ministers but certain officials also do their official work in Hindi. But that does not create any difficulty because it is arranged in such a way that no non-Hindi-speaking person would be put into difficulty by such work, and having regard to all those facts, the work is carried on, and that is the intention of the Government—to encourage the increasing use of Hindi in the official work of the Union. But this will be done with complete regard to the fact that no non-Hindi-speaking person should be hampered or be put into difficulty because of his not knowing the Hindi language properly.

SHRI K. CHANDRASEKHARAN:

In view of the necessity of successfully implementing the Hindi policy of the Government of India in the non-Hindi-speaking States and to create the psychological climate in Madras and other non-Hindi-speaking States in the South, would the Government consider seriously the suggestion that in the Hindi-speaking States there should be compulsory study of one of the South Indian languages?

SHRI VIDYA CHARAN SHU-KLA: I would recall for the benefit of the hon. Member that the Resolution that was passed by this House and the other House itself suggests that in the three-language formula the States should have as the third language a modern Indian language, preferably a South Indian language. So that is the intention not only of the Government but also of the hon. Parliament, and I think it would be better if this intention is followed in every State including the State of Tamil Nadu.

श्री मानसिंह वर्मा: इस प्रश्न के भाग (ख) से ऐसा प्रतीत होता है कि तमिलनाडु के मुख्य मंत्री जी की ओर से एक अभ्यावेदन आया है। तो क्या माननीय मंत्री जी उस अभ्यावेदन के कंटेंट्स बताने की कृपा करेंगे?

श्री विद्या चरण शुक्ल: अभी हम लोगों ने जो पूछ-ताछ की थी तमिलनाडु के मुख्य मंत्री जी से तब हमें यह सूचना मिली कि जो इस तरह का एक वक्तव्य उन्होंने वहाँ की विधान सभा में दिया था वह अवश्य दिया था। हम ने इतना ही पूछा था कि इस तरह का जो वक्तव्य अखबारों में छपा था वह उन्होंने दिया था या नहीं। अभी अभी हमें सूचना मिली है कि इस तरह का वक्तव्य उन्होंने दिया था। इस में उन्होंने कहा है कि भारतवर्ष की जो 15 राष्ट्रीय भाषायें हैं वह सब मंघीय राजभाषा के रूप में काम में लायी जायें वजाय

इसके कि केवल हिन्दी और अंग्रेजी को काम में लाया जाय।

SHRI R. T. PARTHASARATHY:

Sir, is there any truth in the statement that recently the Prime Minister of India has issued a circular to the senior Secretaries and officers of the Government directing them that as far as possible they should make their notings in Hindi if they have the knowledge of Hindi and not in English? And if that is to be followed in the Government as a directive of the Prime Minister, is it not imposition of Hindi on the unwilling non-Hindi people?

SHRI VIDYA CHARAN SHU-KLA: As far as I am aware, no such circular has been issued by the Prime Minister.

SHRI S. S. MARISWAMY: 1

would like to know whether it is a fact that the Madras Chief Minister has written a letter to the Home Ministry as well as to the I & B Ministry in regard to the change in the English and Hindi news broadcasts? If they are in receipt of the communication, what action do they propose to take, or what do they intend to do with the I & B Ministry?

SHRI VIDYA CHARAN SHU-KLA: Sir, I think some communication was received from the Government of Tamil Nadu regarding this matter, but the Ministry of Information and Broadcasting is dealing with this matter. So I do not know what the latest position about this is.

MR. CHAIRMAN: Next question.

#### TRANSLATION OF KAZI NAZRUL ISLAM'S WORKS

\*68. SHRI CHITTA BASU: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government propose to arrange for the translation of the works of Bengali poet Kazi Nazrul Islam into other Indian languages; and